THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) The projected requirement of diesel) and electric locomotives is 1800 nos. each by the end of eleventh plan.

- (b) The capacity of both Diesel Locomotive Works (DLW), Varanasi for diesel and Chittranjan Locomotive Works (CLW) for electric locos, is being augmented from 150 to 200 locos per annum.
- (c) No, Sir. Ministry of Railways proposes to set up manufacturing unit for diesel locos at Marhowra and at Madhepura for electric locos. Both these units are approved for being set up as departmental Production Units at present.
- (d) There are only two leading Original Equipment Manufacturers (OEM) of high horsepower diesel locomotives in the world both of whom had shown interest by responding to the Request for Qualification. For electrical locomotives, three leading OEM of high horsepower locomotives had shown interest by responding to the Request for Qualification.

## Railway projects in Uttar Pradesh and Andhra Pradesh

1606. SHRIKAMAL AKHTAR:

SHRI NAND KISHORE YADAV:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of ongoing and new railway projects and the surveys in the country especially in Uttar Pradesh and Andhra Pradesh during the last three years and the current year, year-wise and State-wise;
  - (b) the progress regarding completion of said projects as on date;
  - (c) the details of funds allocated for the said projects and spent till date project-wise; and
  - (d) the time by when the said projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (d) Informalion is being collected and will be laid on the Table of the Sabha.

## Separate railway zone for Kerala

1607. SHRIP. RAJEEVE: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Union Government is empowered to form Railway Zones for different parts of the country;
  - (b) if so, what is the criteria for fixation of Railway Zones in the country; and
  - (c) what are the reasons for not allowing a separate railway zone for Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir.